

**DAILY BOARD OF 15/07/2020**  
**IN THE COURT OF H.H.J.SHRI. A.N.MARE**  
**COURT ROOM NO.34 ADDL. SESSIONS JUDGE**  
**Only the matter on Daily Board will be taken up**

<b>Sr. No</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S V/s Hanumant Ghorpade	Argument
2	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Argument
3	M.A. IN ABA 172/2020	Namdeo Ramchandra Gadghe V/s. The State – Ghatkopar Police Stn.	For Say
4	SPL. CASE 303/2020	The State – M.R.A. Marg P.S V/s Parvat Chinnappa Reddy	For Say
5	RA SC ST 1441/19	The State- M.R.A. Marg Police Station V/s Parvat Chinnappa Reddy and another	Appearance
6	RA SC ST 206/20	The State- Antop Hill Police Station V/s Omkar Subhashchandra Pandit	Appearance
7	RA SC ST 281/20	The State- D.B. Marg Police Station V/s Bhaskar @ Aamod Yashvant Uspkar	Appearance
8	RA SC ST 300/20	The State- Mankhurd Police Station V/s Riyaz Ahmad Akbarali Mansuri	Appearance